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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

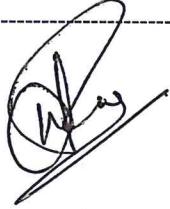
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.159/BB/ 2017	-	Admission	252(3)	Transferet Relocation Services(India) Pvt. Ltd. Vs ROC

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. MADHU N RAO. PETITIONERS
9980233635

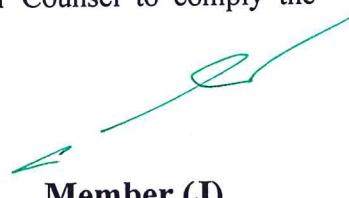


ORDER

Counsel for Petitioner is present. Matter is listed today for admission.
Registry called for additional information. Petitioner Counsel to comply the
same. List it on 09/11/2017.



Member (T)



Member (J)